GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
STARRED QUESTION NO. 159
TO BE ANSWERED ON 03.08.2023

Release of funds to Odisha

*159.   SHRI NIRANJAN BISHI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a)   whether it is a fact that the proposal of State Government of Odisha for ₹ 1085.94 crore under CAMPA Annual Plan of Operations (APO), 2023-24 has been received by the National Authority, Ministry of Environment, Forest & Climate Change out of which a balance of ₹ 272.64 crore is yet to be released; and

(b)   if so, whether there is any valid reason for delay in approval of the balance funds of ₹272.64 crore which will affect the Afforestation & Wildlife Management Programmes in the State of Odisha during the financial year 2023-24?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BHUPENDER YADAV)

(a) to (b) A statement is laid on the table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF RAJYA SABHA STARRED QUESTION NO. 159 DUE FOR REPLY ON 03.08.2023 BY SHRI NIRANJAN BISHI REGARDING 'RELEASE OF FUNDS TO ODISHA'

(a) & (b). As per the provisions of the Compensatory Afforestation Fund Act, 2016, the National Compensatory Afforestation Fund Management and Planning Authority (National CAMPA) approves Annual Plans of Operations (APO) of State CAMPA, whereas the concerned State Government releases funds for implementation of CAMPA activities approved in the APO.

The National CAMPA has approved APO of 2023-24 of Odisha State CAMPA with the financial outlay of ₹ 804.31crore against proposed outlay of ₹ 1085.95 crore for implementing afforestation and wildlife management activities. The Odisha Government has released ₹ 452.06 crore against the approved APO till date. The approval of balance funds in all State APOs are considered on the basis of proper justification of the activities proposed to be undertaken and the progress of implementation of approved CAMPA activities.

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